

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO .16/31/15**  
**CA. NO.**

**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.02.2017**

**NAME OF THE COMPANY:** M/s Vaishnavi Corporate Communications Private Limited

**SECTION OF THE COMPANIES ACT:** 621A

<b><u>S.NO.</u></b>	<b><u>NAME</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
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**ORDER**

Compliance of the order dated 24.01.2017 has been placed on record submitting that the fine imposed in terms of the same has been deposited. In view of the same, the offence stands compounded.

2. Bench Officer to take necessary steps confirming the same with the office of the RoC.

  
**(Ina Malhotra)**  
**Member Judicial**